


GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE, IMPHAL EAST

NOTIFICATION

Dated, Imphal the 7th September, 2021

No. DJ/IE/2021/ In compliance of the directions issued by the Hon'ble High Court vide its Notification bearing No. HCM/COVID-2020/RG/94630 dtd. 7th September, 2021, this is to notify all concerned that the procedure and directions issued vide Notification No. DJ/IE/2021/75 dtd. 9th August, 2021 of this Office shall continue till 21/09/2021.

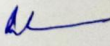

(R.K. Memcha Devi)
District & Sessions Judge,
Imphal East

Memo No. DJ/IE/2021/

Imphal, the 7th September, 2021

Copy to:-

1. The Registrar General, The High Court of Manipur
2. Ld. Judicial Officers concerned
3. Superintendent of Police, Imphal East/Imphal West/Jiribam.
4. Ld. Public Prosecutor (D), Manipur
5. President, All Manipur Bar Association.
6. President, All Manipur Ladies Bar Association.
7. Order Book
8. Notice Board.
9. Guard File


District & Sessions Judge,
Imphal East